

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

WITH

C.A. No. 6344/2021 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2017
IA No. 1/2017 - CONDONATION OF DELAY IN FILING
IA No. 1/2017 - EXEMPTION FROM FILING O.T.)

Date : 12-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhatn, Rai, Adv.

For Respondent(s)

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Two weeks time, as a last chance, is granted to learned
counsel for respondent and petitioner in both the matters to comply
with the last order dated 28th July, 2022.

List again on 31.10.2022.

S.P.S. LALER
Registrar